

ITEM NO.3

Court No.2 SECTION XIV
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29421/2010

(From the judgement and order dated 29/09/2010 in
of The HIGH COURT OF DELHI AT N. DELHI)

WPC No. 6652/2010

M/S BHARAT STEEL TUBES LTD.

Petitioner(s)

VERSUS

IFCI LIMITED

Respondent(s)

(With prayer for interim relief)

With Cont. Pet. (C) No. 271/10 in SLP(C) No. 29421/10

Date: 09/11/2010

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Mr. T.R. Andharujina, Sr. Adv.
Mr. Mukul Rohtagi, Sr. Adv.
Mr. Pradeep K. Ghosh, Sr. Adv.
Mr. Arun Kathpalia, Adv.
Mr. D. Bharat Kumar, Adv.
Mr. Amit Dhooper, Adv.
Mr. Virendra Thakur, Adv.
Mr. Abhijit Sengupta, Adv.

For Respondent(s)

Mr. Ranjit Kumar, Sr. Adv.
Mr. Suresh Dobhal, Adv.
Mr. Shyam Nandan, Adv.
Ms. Iasneet Chanduousado, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Subramonium Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

Hearing concluded.

Let the matter be listed for orders on 18th
November, 2010.

(Ganga Thakur)
PS to Registrar

(Juginder Kaur)
Court Master